HIGH COURT OF MEGHALAYA, AT SHILLONG.

NOTICE

HCM.III/166/2019-JUDL./PART-1/246 Dated the 29th, January, 2021.

In partial modification of this Registry's notification issued vide Memo No. HCM.III/166/2019/2019-JUDL./PART-1/235 dated 9th November, 2020, the Court(s) taking up matters through physical hearing mode – on rotation basis – shall be as under with effect from 01.02.2021 until further order(s):

	DIVISION BENCH -II:
Monday	Hon'ble Mr. Justice R. V. More and Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 2]
	SINGLE BENCH:
	Hon'ble Mr. Justice R. V. More
	[COURT ROOM No. 2]
	Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 4]
	DIVISION BENCH-I:
Tuesday	Hon'ble The Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew
	[COURT ROOM No. 1]
	SINGLE BENCH:
	Hon'ble The Chief Justice [COURT ROOM No. 1]
	Hon'ble Mr. Justice H.S.Thangkhiew [COURT ROOM No. 3]
	DIVISION BENCH -II:
Wednesday	Hon'ble Mr. Justice R. V. More and Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 2]
	SINGLE BENCH
	Hon'ble Mr. Justice R.V.More [COURT ROOM No. 2]
	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]

	DIVISION BENCH-I:
	DIVISION BENCH-1.
Thursday	Hon'ble The Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew
	[COURT ROOM No. 1]
	SINGLE BENCH:
	Hon'ble The Chief Justice
	[COURT ROOM No. 1]
	Hon'ble Mr. Justice R. V. More
	[COURT ROOM No. 2]
	Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 3]
	SINGLE BENCH
Friday	Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 3]
	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]

In the event, matters are not listed for physical hearing, the designated Bench shall not sit in the Court Room and instead take up matters through the virtual hearing mode.

By Order

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/166/2019-JUDL./PART-1/246-A Dated the 29th, January, 2021

Copy for information to:-

- 1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice.
- 2. The Private Secretary to Hon'ble Mr Justice R. V. More.
- 3. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew.
- 4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh.
- 5. The Advocate General to the Government of Meghalaya, Shillong.
- 6. The P/A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Registrar(Judicial Service).
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Central Project Co-ordinator, High Court of Meghalaya for uploading the guidelines in the Official website.
- 10. The Addl. Advocate General to the Government of Meghalaya, Shillong.
- 11. The Assistant Solicitor, Central Government.
- 12. The Court Masters, High Court of Meghalaya, Shillong.
- 13. The President/Secretary High Court Bar Association.
- 14. The President/ Secretary of Shillong / Nongpoh / Jowai / Nongstoin / Tura / Williamnagar / Mawkyrwat/ Ampati/ Khliehriat/ Resubelpara/ Baghmara Bar Associations.
- 15. Notice Board.
- 16. Office file.

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JOINT REGISTRAR (LISTING)